

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.95/96 in OA No.1723/1994

New Delhi, this 11th day of October, 1996

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)  
Hon'ble Shri K. Ramamoorthy, Member(A)

Shri Ashok Kumar  
s/o Shri Budh Ram  
1838, Malkaganj  
Gali Hiran, Delhi .. Petitioner

(By Shri M.M. Goyal, Advocate)


Vs.

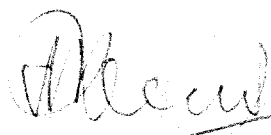
1. Shri Chhotey Lal  
Under Secretary(Admn.)  
Govt. of NCT of Delhi, Delhi
2. Shri S.K. Sharma  
Supdt. Caretaking Branch  
Chief Secretary Office, Delhi Admn.  
Delhi .. Respondents

ORDER(oral)

Hon'ble Shri A.V. Haridasan, VC(J)

The learned counsel for the petitioner states the  
petitioner wishes to withdraw this contempt petition.  
His request is accepted. Contempt petition is closed.

  
(K. Ramamoorthy)  
Member(A)

  
(A.V. Haridasan)  
Vice-Chairman(J)

/gtv/